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10.8.98

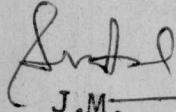
O.A.No.1556/93

Hon'ble Mr. S.Dayal, A.M.

Hon'ble Mr. S.K.Agrawal, J.M.

None for the applicant. Shri Govind Saran counsel
for the respondents.

A perusal of order sheet shows that a fter notice
was issued on 3.11.93, none remained present on behalf
of the applicant. On 23.12.97 time was granted to the
applicant to file R.A. No R.A. is on record of the case.
The applicant did not remain present on 28.5.98 and
today. He seems to have lost interest in this case.
The case is dismissed in default for non prosecution.


S. Dayal

Gc


A.M.